

**ORISSA HIGH COURT****FILING REPORT AS ON :21/10/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0007649/2020	KISMAT ALI VS STATE OF ODISHA	TRILOCHAN NANDA VS	JEYPORE TOWN /200 /2020 () //
2	BLAPL/0007650/2020	RAJA @ JALALUDDIN KHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHANDAGIRI P.S. /470 /2020 () //
3	BLAPL/0007651/2020	GOPAL BHOI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SEMILLIGUDA /79 /2020 () //
4	BLAPL/0007652/2020	MADU@ BABU PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /313 /2020 () //
5	BLAPL/0007653/2020	PAREMESH PODAL @ DIPU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SEMILLIGUDA /79 /2020 () //
6	BLAPL/0007654/2020	KUNI @ ANASUYA MALLICK VS STATE OF ODISHA	IMIRAN KHAN VS	KISSANNAGAR PS /81 /2020 () //
7	BLAPL/0007655/2020	MURALI @ MURALIDHAR MALLIK VS STATE OF ODISHA	IMIRAN KHAN VS	KISSANNAGAR PS /81 /2020 () //
8	BLAPL/0007656/2020	SANKAR NAIK VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /48 /2004 () //
9	BLAPL/0007657/2020	GOURANGA MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MATHILI /125 /2020 () //
10	BLAPL/0007658/2020	SK. HABIB VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BALASORE SADAR /195 /2020 () //
11	BLAPL/0007659/2020	HAIDER MOHAMMAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	PIPLI /220 /2020 () //

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12	BLAPL/0007660/2020	RABINDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BALIKUDA /185 /2020 () //
13	BLAPL/0007661/2020	GOPINATH NIRIKI VS STATE OF ODISHA	R.N.BISWAL VS	JEYPORE SADAR /147 /2020 () //
14	BLAPL/0007662/2020	PRAFULLA KHEMUNDU@ RAHUL VS STATE OF ODISHA	R.N.BISWAL VS	JEYPORE SADAR /181 /2020 () //
15	BLAPL/0007663/2020	RAJDIO SINGH@ RAJAN VS STATE OF ODISHA	R.N.BISWAL VS	/ /0 () //
16	BLAPL/0007664/2020	USHABATI MAJHI VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	KHETRARAJPUR /47 /2017 () //
17	BLAPL/0007665/2020	NARESH PRADHAN @ TUTU VS STATE OF ODISHA	A.K.SAHOO VS	PHULBANI SADAR /48 /2020 () //
18	BLAPL/0007666/2020	MIKHAEL @ RAITA VS STATE OF ODISHA	DEVASHIS PANDA VS	R.UDAYAGIRI /39 /2020 () //
19	BLAPL/0007667/2020	BISIKESHAN KANHAR VS STATE OF ODISHA	A.K.SAHOO VS	/ /0 () //
20	BLAPL/0007668/2020	NIRANJAN MAJHI VS STATE OF ODISHA	ASIT KUMAR CHOUDHURY VS	KHETRARAJPUR /47 /2017 () //
21	BLAPL/0007669/2020	KALIA @ JOGESWAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /159 /2020 () //
22	BLAPL/0007670/2020	BANSIDHAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /41 /2020 () //
23	BLAPL/0007671/2020	SUDHIR ORAM	SATYA RANJAN MULIA	RENGALI (SAMBALPUR) /91 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007672/2020	SANJI @ SANJAYA NAYAK	S.K.NAYAK-2	AUL /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007673/2020	PUSPA SUNA	S.K.JOSHI	KANTABANJI /266 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007674/2020	MAKARU BHUE	R.K.MAHANTA	BELPARA /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007675/2020	BASANTI SWAIN	DEBASNAN DAS	BIRIDI PS /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007676/2020	BUDURA PARAJA	ARIJEET MISHRA	KUNDRA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007677/2020	PAPU @ SASHIKANTA DAS	AMULYA RATNA PANDA	REMUNA /159 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007678/2020	CHANDRAMANI DAS	AMULYA RATANA PANDA	REMUNA /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007679/2020	KARTIK CHOPADI	PANCHANAN PANIGRAHI	SEMILLIGUDA /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007680/2020	R.PARSURAM RADDY	BIBHUDANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007681/2020	ANIL GOCHHAYAT @ GANDA	SANGRAM KU DAS	THAKURGARH /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007682/2020	KRUSHNA CHANDRA KHATEI	KVRESH PRASAD DASH	JAGANNATHA PRASAD /136 /2020
		VS	VS	()

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35	BLAPL/0007683/2020	STATE OF ODISHA PRAKASH BARIHA VS	A.K.SAHOO VS	// BUDEN /53 /2020 ()
36	BLAPL/0007684/2020	STATE OF ODISHA NITYANANDA @ NITEI MURMU VS	ARIJEET MISHRA VS	// KARANJIA /162 /2020 ()
37	BLAPL/0007685/2020	STATE OF ODISHA SURJYAMANI CHATTAR VS	ARIJEET MISHRA VS	// MOHULDIHA /44 /2020 ()
38	CMP/0000583/2020	STATE OF ODISHA KARIO ORAM VS	MANORANJAN MOHAPATRA VS	// // ()
39	CMP/0000584/2020	MAHESH KUMAR PARIDA SOMANATH BISWAL VS	H.N.MOHAPATRA VS	// // ()
40	CMP/0000585/2020	SANKAR BISWAL BANDHU BEHERA VS	H.N.MOHAPATRA VS	// // ()
41	CMP/0000586/2020	BIHARI BEHERA ABHIMANYU GURU VS	H.N.MOHAPATRA VS	// // ()
42	CMP/0000587/2020	RAMA CHANDRA GURU RABINDRA MOHARANA VS	JATINDRA KUMAR MOHAPATRA VS	// // ()
43	CMP/0000588/2020	GOBINDA MOHARANA KRUSHNA CHANDRA PARIDA VS	BIBEKANANDA BHUYAN VS	// // ()
44	CONTC/0004563/2020	SISIR KUMAR SENAPATI KRUPASINDHU PADHI VS	ADV VS	// // ()
45	CONTC/0004564/2020	ANU GARG SURESH CHANDRA SAHOO VS	ADV VS	// // ()
		SURENDRA KUMAR		//

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46	CONTC/0004565/2020	SUSANTA KUMAR PANI VS VINIT BHARADWAJA	ADV VS	// 0 //
47	CONTC/0004566/2020	SARAT CHANDRA PRADHAN VS PREM CHANDRA CHAUDHUARY	SANGRAM SENAPATI VS	// 0 //
48	CONTC/0004567/2020	NRUSINGHA NATH PRADHAN VS ABHAY, IPS	ADV VS	// 0 //
49	CONTC/0004568/2020	MANAS RANJAN ROUT VS ABHIMANYU PATRA	BHARAT KUMAR MISHRA VS	// 0 //
50	CONTC/0004569/2020	SUBHASHMITA GANDA VS SANJIB CHOPRA	ADV VS	// 0 //
51	CONTC/0004570/2020	BISWANATH ROUL VS SANJAY DWIVEDI	MANOJA KUMAR KHUNTIA VS	// 0 //
52	CONTC/0004571/2020	RABINDRA PRUSTY VS ASHWINI MISHRA	ADV VS	// 0 //
53	CONTC/0004572/2020	BIKASH CHANDRA PADHI VS PRAVAKAR BEHERA	ADV VS	// 0 //
54	CONTC/0004573/2020	BHASKAR MAHALA VS SATYABRATA SAHOO	ADV VS	// 0 //
55	CONTC/0004574/2020	UPENDRANATH NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
56	CONTC/0004575/2020	DEBASMITA SAHU VS ANU GARGE	ADV VS	// 0 //
57	CONTC/0004576/2020	GIRIJA SANKAR DWIBEDI	ANUPAM DASH	//

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		VS	VS	0
58	CONTC/0004577/2020	RABINARAYAN PATI SUKANTA KUMAR SARANGI	HEMANT KUMAR MOHANTY	//
		VS	VS	0
59	CONTC/0004578/2020	PRASANNA KUMAR JENA NARAHARI JENA	ADV	//
		VS	VS	0
60	CONTC/0004579/2020	STATE OF ORISSA SANATAN SAHOO	ADV	//
		VS	VS	0
61	CONTC/0004580/2020	STATE OF ORISSA RAMESH CHANDRA PANDA	ADV	//
		VS	VS	0
62	CONTC/0004581/2020	G.MATHIVATHANAN KHIROD KUMAR BEHERA	ADV	//
		VS	VS	0
63	CONTC/0004582/2020	STAMP COLLECTOR,CUTTACK SUJAN PATEL	SHIBA PRASAD SWAIN	//
		VS	VS	0
64	CONTC/0004583/2020	VICTORIA EKKA BHAGABAN SWAIN	ADV	//
		VS	VS	0
65	CONTC/0004584/2020	BISHNUPAD SETHI KADAMBINI DASH	ADV	//
		VS	VS	0
66	CONTC/0004585/2020	BISHNUPAD SETHI SURENDRA PRADHAN	ADV	//
		VS	VS	0
67	CONTC/0004586/2020	BISHNUPAD SETHI PRIYANKA PRIYADARSHINI	ADV	//
		VS	VS	0
68	CONTC/0004587/2020	MANISH AGARWALLA ABHIJEET GHOSAL	ADV	//
		VS	VS	0

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69	CONTC/0004588/2020	MANISH AGARWALLA ASIM HALDER VS	ADV VS	// // ()
70	CONTC/0004589/2020	MANISH AGARWALLA PRATAP KUMAR NAYAK VS	MIHIR SAHOO VS	// // ()
71	CONTC/0004590/2020	G.MATHI VATHANAN MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST VS	ADV VS	// // ()
72	CONTR/0000061/2020	PREM CHANDRA CHOUDHARY LILI PATASANI VS	ADV VS	// // ()
73	CRLA/0000541/2020	AJAY PRATAP SWAIN SAMBRA MARANDI VS	MANOJ KUMAR PANDA VS	// // ()
74	CRLMC/0001501/2020	STATE OF ODISHA SUBRAT KUMAR MALIK VS	SANGRAM KU. DAS VS	// // ()
75	CRLMC/0001502/2020	STATE OF ODISHA(VIG.) KALIA BEHERA @ SAHOO @ DHOBA VS	B.K.SAHOO VS	// // ()
76	CRLMC/0001503/2020	STATE OF ORISSA BIKI NARAYAN PATRA VS	K.C.NAYAK VS	// // ()
77	CRLMC/0001504/2020	STATE OF ODISHA GYANA RANJAN MISHRA VS	SUBASH CH. PUSPALAKA VS	// // ()
78	CRLMC/0001505/2020	STATE OF ORISSA LITAN @ LITUN PATTNAYAK @ PATTNAIK VS	B.B.ROUTRAY VS	// // ()
79	CRLMC/0001506/2020	STATE OF ORISSA SANTOSH PUNDI VS	B.B.ROUTRAY VS	// // ()
		STATE OF ORISSA		//

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80	CRLMP/0001307/2020	RAMESH CHANDRA RATH VS STATE OF ODISHA	PRANAB GHOSE VS	KEONJHAR TOWN /106 /2019 () //
81	CRLMP/0001308/2020	RASMIREKHA NAYAK VS SRIBASHA NAYAK	T.PANIGRAHI VS	/ /0 () //
82	CRLMP/0001309/2020	KAUSHIK KUMAR KAR VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	/ /0 () //
83	CRLMP/0001310/2020	AMINA KHATUN VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	/ /0 () //
84	CRLMP/0001311/2020	ANNANDA PRASAD TRIPATHY VS SUPERINTENDENT OF POLICE(VIGILANCE), CUTTACK	DIGAMBAR SETHI VS	/ /0 () //
85	CRLMP/0001312/2020	MIR AMZAD ALI VS STATE OF ODISHA	S.K.BHANJADEO VS	/ /0 () //
86	CRLMP/0001313/2020	SURESH BARIK @ BIBHAR VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	/ /0 () //
87	CRLREV/0000419/2020	SANTOSH KUMAR PANDA VS STATE	DEEPALI MAHAPATRA VS	BURLA /284 /2013 () //
88	CRLREV/0000420/2020	RAMA CHANDRA MEHER VS KISHNA KUMAR GOEL	DEBARAJ MOHANTY VS	/ /0 () //
89	CRLREV/0000421/2020	UTKAL KESHARI BASTIA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JEYPORE SADAR /144 /2019 () //
90	MACA/0000699/2020	GOUTAM KUMAR SARANGI VS THE MANAGING DIRECTOR SECRETARY,MISP COLLEGE	K.C.NAYAK VS	// () //
91	MACA/0000700/2020	GOPINATH NAYAK	K.C.NAYAK	//



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		VS	VS	0
92	MACA/0000701/2020	HARENDRA KUMAR SINGH REBATI KANTA PANDA	K.C.NAYAK	//
		VS	VS	0
93	MACA/0000702/2020	ANIRUDHA ROUT REENA BEHERA	K.C.NAYAK	//
		VS	VS	0
94	MACA/0000703/2020	TANMAY MISHRA HARISH DAS	DHANANJAYA MUND	//
		VS	VS	0
95	MATA/0000101/2020	GAGAN SENAPATI ANUPAMA PRADHAN	SURESH KUMAR PANDA	//
		VS	VS	0
96	OTAPL/0000014/2020	SANTOSH KUMAR PRADHAN COMMISSIONER OF CUSTOMS,BHUBANESWAR	RUSHAR KANTI SATAPATHY	//
		VS	VS	0
97	RVWPET/0000310/2020	SEATRANS MARINE PRIVATE LTD. SIDHESWAR PANIGRAHI	SIDHESWAR MALLIK	//
		VS	VS	0
98	RVWPET/0000311/2020	STATE OF ODISHA PABITRA MOHAN PANIGRAHY	AMIT PRASAD BOSE	//
		VS	VS	0
99	TRP(C)/0000174/2020	REETANJALI SAHU ADITYA KUMAR SARANGI	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
100	TRP(C)/0000175/2020	PURNA CHANDRA RATH KABITARANI ROUT	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
101	TRP(C)/0000176/2020	RANJAN KUMAR ROUT BABITA BEHERA	DEBASISH SAMAL	//
		VS	VS	0
102	TRP(C)/0000177/2020	AKHILA KUMAR SAHOO BIJAYA KUAMR SWAIN	H.S.DALAI	//
		VS	VS	0

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103	WA/0000630/2020	MALAYA RANJAN JENA@MALAYA JENA ANANTA MANDAL VS STATE OF ODISHA	KHIROD K.ROUT VS	// // 0 //
104	WP(C)/0028691/2020	M/S JAGANNATH CONSTRUCTION VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
105	WP(C)/0028692/2020	SAROJ KUMAR BARIK VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	// 0 //
106	WP(C)/0028693/2020	AKSHYA KUMAR PARIDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
107	WP(C)/0028694/2020	MADHUSUDAN SAHOO VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	// 0 //
108	WP(C)/0028695/2020	BISWANATH BEHERA VS EXECTUTIVE ENGINEER, CITY DISTRIBUTION NO.II, CESU, CTC	S.K.DASH VS	// 0 //
109	WP(C)/0028696/2020	RAULA PAIKARAY VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	// 0 //
110	WP(C)/0028697/2020	DEBASISH NAYAK VS CHIEF GENERAL MANAGER, CANARA BANK	NIRMAL CHANDRA DAS VS	// 0 //
111	WP(C)/0028698/2020	GYANENDRA KUMAR SATPATHY VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	// 0 //
112	WP(C)/0028699/2020	AMIYA RANJAN SINGH VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
113	WP(C)/0028700/2020	DINABANDHU PATEL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //

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114	WP(C)/0028701/2020	KISHOR CHANDRA SETHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
115	WP(C)/0028702/2020	SHIBA PRASAD BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
116	WP(C)/0028703/2020	SHIV SHANKAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
117	WP(C)/0028704/2020	MANJULA KUMARI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
118	WP(C)/0028705/2020	DILLIP KUMAR SINHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
119	WP(C)/0028706/2020	BACHHAKALPA SANSKRIT VIDYALAYA, DAHURAN VS STATE OF ODISHA	UPANESWAR SATPATHY VS	// 0 //
120	WP(C)/0028707/2020	BALA KRUSHNA DANDASENA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
121	WP(C)/0028708/2020	SUSHIL KUMAR BEHERA VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
122	WP(C)/0028709/2020	PRADEEP KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
123	WP(C)/0028710/2020	PRAMOD KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
124	WP(C)/0028711/2020	BISWA KALYAN BHUYAN VS STATE OF ODISHA	R.ACHARY VS	// 0 //
125	WP(C)/0028712/2020	BRAJA KISHORE SAHOO	RANJEET ROY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0028713/2020	ADHIKARI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0028714/2020	VASUDEV SHARMA	ARJUNA CH. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0028715/2020	AJAY KUMAR BEHERA	OMKAR DEVDAS	//
		VS	VS	0
		GOVT. OF INDIA		//
129	WP(C)/0028716/2020	SATYA NARAYAN RATH	A.K.MOHANTY.B	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0028717/2020	GAJENDRA NATH SAHU	SANGRAM SENAPATI	//
		VS	VS	0
		VICE CHANCELLOR, BERHAMPUR UNIVERSITY		//
131	WP(C)/0028718/2020	SUNITI CHADHURY	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0028719/2020	ARAKHITA ROUT	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. KENDRAPARA		//
133	WP(C)/0028720/2020	NAGENDRA KUMAR JENA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. JAGATSINGHPUR		//
134	WP(C)/0028721/2020	MEGHANAD JENA	MANOJ KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0028722/2020	SOMANATH SWAIN	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. JAGATSINGHPUR		//
136	WP(C)/0028723/2020	PRATAP BEHERA	CHANDAN MISHRA	//
		VS	VS	0

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		R.T.O. ANGUL		//
137	WP(C)/0028724/2020	MANOJ KUMAR MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. CUTTACK		//
138	WP(C)/0028725/2020	KISHORE KUMAR MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. JAGATSINGHPUR		//
139	WP(C)/0028726/2020	MANOJ KUMAR MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. CUTTACK		//
140	WP(C)/0028727/2020	NABIN KUMAR MISHRA	N.K.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
141	WP(C)/0028728/2020	SHIBA PRASAD DAS	L.BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
142	WP(C)/0028729/2020	MANU DEHURY	M/S BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
143	WP(C)/0028730/2020	BASANTA KUMAR BEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
144	WP(C)/0028731/2020	LOCHAN BARIK	M/S BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
145	WP(C)/0028732/2020	MANORANJAN BHUYAN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
146	WP(C)/0028733/2020	MANAGING COMMITTEE BIRAGOBINDAPUR	HIGHER SCHOOL, KEONJHAR	//
		VS	VS	0
		STATE OF ODISHA		//
147	WP(C)/0028734/2020	SRI RADHAMOHAN MAHAPRAVU AND SRI RADHAMOHAN MAHAPRAVU	SRI RADHAMOHAN MAHAPRAVU	//
		VS	VS	0
		STATE OF ODISHA		//

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148	WP(C)/0028735/2020	KAILASH CHANDRA MAHAKUD VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
149	WP(C)/0028736/2020	DHIRENDRA KUMAR PRUSTY VS STATE OF ODISHA	RAMAKANTA NAYAK VS	// 0 //
150	WP(C)/0028737/2020	UNION OF INDIA VS ARAKHITA CHANDRA PAL	ANINDYA KUMAR MISHRA VS	// 0 //
151	WP(C)/0028738/2020	PRATAP KUMAR BARIK VS STATE OF ODISHA	P.K.KHUNTIA VS	// 0 //
152	WP(C)/0028739/2020	UNION OF INDIA VS SIKUR GUNDUWA	ANINDYA KUMAR MISHRA VS	// 0 //
153	WP(C)/0028740/2020	KINUCHARAN MAHANANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
154	WP(C)/0028741/2020	JAYAKRUSHNA DAS VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
155	WP(C)/0028742/2020	BRAJA KISHORE PARIDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
156	WP(C)/0028743/2020	NARAYANI BARIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
157	WP(C)/0028744/2020	GOPAL PUJARI VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
158	WP(C)/0028745/2020	ASISH KUMAR KANHAR VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR CIRCLE	RABINDRA KUMAR PATNAIK VS	// 0 //
159	WP(C)/0028746/2020	SIBA PRASAD NARENDRA	P.K.KHUNTIA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028747/2020	MANAGOBINDA PANIGRAHI	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028748/2020	RAMA CHANDRA KANDI	P.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028749/2020	MAHENDRA PRADHAN	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0028750/2020	KRUSHNA CHANDRA JENA	P.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028751/2020	M/S EXCELLENCE TEAM	OM SWARUP	//
		VS	VS	0
		HDFC BANK LTD.		//
165	WP(C)/0028752/2020	DILLIP@DILLIP KUMAR SAHU	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0028753/2020	SUMANTA RANA	RABI NARAYAN BEHERA	//
		VS	VS	0
		D.G., CISF		//
167	WP(C)/0028754/2020	DR. PURNA CHANDRA SAHOO	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0028755/2020	SIBA SUNDAR MISHRA	P.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0028756/2020	BIGYAN KUMAR SHARMA	SUDEEPTA KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
170	WP(C)/0028757/2020	SUMAN SEKHAR PATRA	GOPINATH SETHI	//
		VS	VS	0

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171	WP(C)/0028758/2020	STATE OF ODISHA SANTO RANI DAS VS	GOPINATH SETHI VS	// // 0
172	WP(C)/0028759/2020	STATE OF ODISHA DASARATHI@DASHARATHI PRADHAN VS	ARIJEET MISHRA VS	// // 0
173	WP(C)/0028760/2020	STATE OF ODISHA MANJUBALA SINGH VS	GOPINATH SETHI VS	// // 0
174	WP(C)/0028761/2020	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	ARIJEET MISHRA VS	// // 0
175	WP(C)/0028762/2020	STATE OF ODISHA PRAMOD KUMNAR PATTANAİK VS	P.K.KHUNTIA VS	// // 0
176	WP(C)/0028763/2020	STATE OF ODISHA DR. GOPAL CHANDRA MITRA VS	DILLIP KUMAR PRADHAN VS	// // 0
177	WP(C)/0028764/2020	COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK SURENDRA BISOI@SURENDRA KUMAR BISOP.K.KHUNTIA VS	P.K.KHUNTIA VS	// // 0
178	WP(C)/0028765/2020	STATE OF ODISHA LOWER INDRA BISTHAPITA SAHAYATA SAMITHI VS	BYASACHI MISHRA VS	// // 0
179	WP(C)/0028766/2020	STATE OF ODISHA PABITRA MOHAN PATRA VS	P.K.KHUNTIA VS	// // 0
180	WP(C)/0028767/2020	STATE OF ODISHA DURYODHAN NAYAK VS	P.K.KHUNTIA VS	// // 0
181	WP(C)/0028768/2020	STATE OF ODISHA BARADA PRASAD RATH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0028769/2020	LAXMIPRIYA SAHOO VS RESERVE OF BANK OF INDIA, BBSR	T.K.J.SAMANTA VS	// 0 //
183	WP(C)/0028770/2020	NEELAMADHAB BRAHMA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
184	WP(C)/0028771/2020	PRAVAKAR PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
185	WP(C)/0028772/2020	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
186	WP(C)/0028773/2020	SUBASH CHANDRA BAIRIGANJAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
187	WP(C)/0028774/2020	M/S. GANAPATH HOMEO MISCELLANY VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
188	WP(C)/0028775/2020	DR. GAGAN BIHARI ROUT VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
189	WP(C)/0028776/2020	CHANDRAKANTI PANDA VS STATE OF ODISHA	MAHES DAS VS	// 0 //
190	WP(C)/0028777/2020	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	CHANDRA KANTA PRADHAN VS	// 0 //
191	WP(C)/0028778/2020	PRATIMA BHUYAN VS THE GENERAL MANAGER, EAST COAST RAILWAY	DR. SUJATA DASH VS	// 0 //
192	WP(C)/0028779/2020	ANUP KUMAR BEHERA VS CHIEF EXECUTIVE OFFICER, BANKI CENTRAL CO-OPERATIVE BANK LTD.	AJIT KUMAR PANDA VS	// 0 //
193	WP(C)/0028780/2020	MAHAMMAD SALIM	SAUMYA RANJAN PRADHAN	//

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		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0028781/2020	SANTOSH KUMAR SAHOO	PRADEEP KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0028782/2020	MINATI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0028783/2020	MINA KETAN SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0028784/2020	RAMESH CHANDRA DALAI	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK		//
198	WP(C)/0028785/2020	PRAMOD KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0028786/2020	MAHENDRA NATH GIRI	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0028787/2020	SRIDHAR BEHERA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0028788/2020	PRATAP CHANDRA PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0028789/2020	KRUSHNA CHANDRA PANIGRAHY	MANOJ KUMAR NAYAK	//
		VS	VS	0
		THE CHAIRMAN, THE O.F.D.C. LTD., BBSR		//
203	WP(C)/0028790/2020	ARUN KUMAR SWAIN	DIGAMBAR SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0028791/2020	SHANKAR DAS	SIBA PRASAD SETHY	//
		VS	VS	0

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		LEARNED PRESIDING OFFICE, LABOUR COURT, BBSR		//
205	WP(C)/0028792/2020	NITYANANDA BALA	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
206	WP(C)/0028793/2020	MAA BARABHUJA TIMBER DEPOT	TUNA SAHU	//
		VS	VS	0
		AUTHORISED OFFICER, KARUR VYSYA BANK LTD.,BBSR		//
207	WP(C)/0028794/2020	RUPAL KOUR MAKHIJA	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		COLLECTOR-CUM-DM, BALANGIR		//
208	WP(C)/0028795/2020	GOURI BEHERINIA	SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
209	WP(C)/0028796/2020	MALAYA KUMAR SAMAL	SUBIR PALIT	//
		VS	VS	0
		THE CHAIRMAN-CUM-MD, ORISSA POWER TRANSMISSION CORPORATION LTD.		//
210	WP(C)/0028797/2020	MALAYA KUMAR SAMAL	SUBIR PALIT	//
		VS	VS	0
		THE CHAIRMAN-CUM-MD, ORISSA POWER TRANSMISSION CORPORATION LTD.		//
211	WP(C)/0028798/2020	KAPILESWAR MALIK	MANAS PATI	//
		VS	VS	0
		SECRETARY TO GOVT.SC AND ST DEVELOPMENT DEPT.		//
212	WP(C)/0028799/2020	RAMA MOHAN PANDA	JYOTIRMAYA SAHOO	//
		VS	VS	0
		ODISHA FOREST DEVELOPMENT CORPORATION LTD., KHURDA		//
213	WP(C)/0028800/2020	K.RAJENDRA PATRO	JYOTIRMAYA SAHOO	//
		VS	VS	0
		ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA		//
214	WP(C)/0028801/2020	BISWANATH KAND	MOHENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0028802/2020	GOURI SANKAR JENA	JYOTIRMAYA SAHOO	//
		VS	VS	0
		ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA		//

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216	WP(C)/0028803/2020	DAMBARU NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
217	WP(C)/0028804/2020	ABHIMANYU PARIDA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
218	WP(C)/0028805/2020	CHANDRAMA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
219	WP(C)/0028806/2020	DHARMENDRA RANA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
220	WP(C)/0028807/2020	PRAMOD TANDI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
221	WP(C)/0028808/2020	THABIR RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	WP(C)/0028809/2020	MINA RANI PANDA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
223	WP(C)/0028810/2020	BORA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
224	WP(C)/0028811/2020	LABANYA KUMAR RAUTA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
225	WP(C)/0028812/2020	SIBA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	WP(C)/0028813/2020	PRAKASH CHANDRA PANDI VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
227	WP(C)/0028814/2020	JOGESWAR SAHU	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0028815/2020	ISWAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0028816/2020	MATHURI CHARAN SENAPATI	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL, KENDRAPARA		//
230	WP(C)/0028817/2020	JALADHAR GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028818/2020	RAMA CHANDRA NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0028819/2020	NATHA KUMAR BHOLA	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR-CUM-MUTATION OFFICER, KENDRAPARA		//
233	WP(C)/0028820/2020	DEBENDRA NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028821/2020	MATHURI CHARAN SENAPATI	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR-CUM-MUTATION OFFICER, KENDRAPARA		//
235	WP(C)/0028822/2020	JUDHESTI BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0028823/2020	MAA DARIA RAMANCHANDI THAKURANI TEMPLE, BIRAN THE BGLAND, KENDRAPARA		//
		VS	VS	0
		THE TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL, KENDRAPARA		//
237	WP(C)/0028824/2020	ARCHANA DASH	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028825/2020	SUBASH CHANDRA SAHA	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0

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239	WP(C)/0028826/2020	STATE OF ODISHA SAZID KHAN VS	R.K.PATTANAIK VS	// // 0
240	WP(C)/0028827/2020	THE EXECUTIVE ENGINEER (ELECT.), CESU, TPCODL, CDD-1 RANJAN KUMAR DAS VS	RAMAKANTA PANDA VS	// // 0
241	WP(C)/0028828/2020	GENERAL MANAGER, STATE BANK OF INDIA CHARUMUKHI SAHA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
242	WP(C)/0028829/2020	STATE OF ODISHA SATYANARAYAN PUROHIT VS	G.K.NANDA VS	// // 0
243	WP(C)/0028830/2020	STATE OF ODISHA SATYAPRAKASH PANDA VS	SIDHARTH SHANKAR PADHY VS	// // 0
244	WP(C)/0028831/2020	FOOD CORPORATION OF INDIA, NEW DELHI LAXMAN NAIK VS	PRAFULLA KU KAR VS	// // 0
245	WP(C)/0028832/2020	STATE OF ODISHA SURENDRA NATH PRADHAN VS	S.P.DAS VS	// // 0
246	WP(C)/0028833/2020	STATE OF ODISHA AJAY KUMAR NAIK VS	SIBA PRASAD SWAIN VS	// // 0
247	WP(C)/0028834/2020	STATE OF ODISHA DR.SUMATI KANDI VS	DHULIRAM PATTANAYAK VS	// // 0
248	WP(C)/0028835/2020	STATE OF ODISHA SAROJ KUMAR TRIPATHY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
249	WP(C)/0028836/2020	ODISHA ADMINISTRATIVE TRIBUNAL SURATHA JENA VS	AKASH BHUYAN VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0028837/2020	ANNADA PRASAD TRIPATHY VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
251	WP(C)/0028838/2020	STATE OF ODISHA VS BIBHU RANJAN PADHI	BHARAT CHANDRA BEHERA( ADDL. GOVT. ADVOCATE) VS	// 0 //
252	WP(C)/0028839/2020	ARUN KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
253	WP(C)/0028840/2020	MURALIDHAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
254	WP(C)/0028841/2020	SURESH KUMAR DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	WP(C)/0028842/2020	SURESH CHANDRA BISWAL VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
256	WP(C)/0028843/2020	NEW JEEVAN BIMA NAGAR FLAT OWNERS SOCIETY VS STATE OF ODISHA	BIHAR PRASAD DAS VS	// 0 //
257	WP(C)/0028844/2020	DRONACHARYA RANA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
258	WP(C)/0028845/2020	PITAMBER NAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
259	WP(C)/0028846/2020	DILLIP KUMAR GURU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
260	WP(C)/0028847/2020	ISWAR CHANDRA PRADHAN VS STATE OF ODISHA	M/S ASHOK KUMAR APAT VS	// 0 //
261	WP(C)/0028848/2020	SUSIL KUMAR PRADHAN	SHASHI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028849/2020	DIBAKAR BEHERA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028850/2020	DIBAKAR BEHERA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0028851/2020	RANJAN KUMAR PATRO	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028852/2020	BINAYAK PANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028853/2020	TEXT BOOK PRESS MAZDOOR SANGHA	SANJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0028854/2020	SABITA SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028855/2020	RATNAMALA SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0028856/2020	SANKARSAN ROUT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0028857/2020	DR. DIPTIRANI BISOYI	BUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028858/2020	DAMODAR DASH	M/S. MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0028859/2020	RABINDRA KUMAR MOHAPATRA	KAUSHIK SWAIN	//
		VS	VS	0



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273	WP(C)/0028860/2020	STATE OF ODISHA GOPINATH SINGH VS	KAUSHIK SWAIN VS	// // 0
274	WP(C)/0028861/2020	STATE OF ODISHA JATINDRA KUMAR LENKA VS	BUDHADEV ROUTRAY VS	// // 0
275	WP(C)/0028862/2020	STATE OF ODISHA SUDARSAN BADAIAK VS	KAUSHIK SWAIN VS	// // 0
276	WP(C)/0028863/2020	STATE OF ODISHA MIHIR KUMAR BARIK VS	KAUSHIK SWAIN VS	// // 0
277	WP(C)/0028864/2020	STATE OF ODISHA DINABANDHU KAMIL VS	KAUSHIK SWAIN VS	// // 0
278	WP(C)/0028865/2020	STATE OF ODISHA LALDI NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
279	WP(C)/0028866/2020	STATE OF ODISHA BIJAYA KUMAR PANIGRAHI VS	KAUSHIK SWAIN VS	// // 0
280	WP(C)/0028867/2020	STATE OF ODISHA BAINSHI RANA@BANSIDHAR RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
281	WP(C)/0028868/2020	STATE OF ODISHA NALTA NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
282	WP(C)/0028869/2020	STATE OF ODISHA RAMA CHANDRA NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
283	WP(C)/0028870/2020	STATE OF ODISHA JOGENDRA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

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### FILING REPORT AS ON :21/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPCRL/0000112/2020	BRUNDABAN PRADHAN VS THE STATE OF ODSIHA	ROHIT RANJAN RAY VS	// S.D.J.M.,KHURDA(Khordha *) MISCA/0000191/2020
285	WPCRL/0000113/2020	GIRISH SENDHA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KAMAKHYANAGAR /331 /2020 () //
286	ABLAPL/0013037/2020	DIGAMBAR DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // //
287	ABLAPL/0013038/2020	BIDYADHAR DEHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /218 /2020 () //
288	ABLAPL/0013039/2020	KULAMANI BEHERA VS STATE OF ODISHA	K.M.H.NIAMATI VS	BONTH /22 /2020 () //
289	ABLAPL/0013040/2020	SANKAR BEHERA VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /300 /2020 () //
290	ABLAPL/0013041/2020	DEBARNJAN BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	JONK /165 /2020 () //
291	ABLAPL/0013042/2020	LAXMIPRIYA PATTANAİK VS STATE OF ODISHA	KISHOR MISHRA VS	KUMBHARAPARA /262 /2020 () //
292	ABLAPL/0013043/2020	SAROJ TRIPATHY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HIRAKUD /234 /2020 () //
293	ABLAPL/0013044/2020	BHAGIRATHI BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /385 /2020 () //
294	ABLAPL/0013045/2020	SAMIR KUNDA VS STATE OF ODISHA	P.K.DEO VS	RAJKANİKA /206 /2020 () //
295	ABLAPL/0013046/2020	GAGAN BHUTIA	RABI NARAYAN BEHERA	ANGUL TOWN /1115 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0013047/2020	JATIA MEHER	DILIP KUMAR SAHU	TALCHER TOWN /355 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0013048/2020	MANORANJAN PARIDA	ABHIJIT DAS	BHADRAK RURAL /598 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0013049/2020	SANGRAM KESHARI SAHOO@ SANGRAM SAHU	SHOK KUMAR PARIDA	SOHELLA /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0013050/2020	JOLEKHA BIBI	PRAVASH CH JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0013051/2020	ARUNA SAHOO	JUGALA KISHORE PANDA	PARJANG /255 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0013052/2020	BIPIN SAMAL	RANJAN KUMAR NAYAK	DHARMASALA /415 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0013053/2020	REBATI MALLICK	SOURA CHANDRA MOHAPATRA	SAHADEV KHUNTA /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0013054/2020	KABITA MALLIK	ANANTA NARAYAN PATTANAYAK	KISSANNAGAR PS /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0013055/2020	BIJAY KUMAR BEHERA	AMITAV TRIPATHY	JENAPUR /209 /2018
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0013056/2020	UMAKANTA NAYAK	SAPAN KUMAR LENKA	SHERAGADA /118 /2019
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0013057/2020	JILAN ALLI KHAN	M.R.DHAL	/ /0
		VS	VS	()

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### FILING REPORT AS ON :21/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0013058/2020	STATE OF ODISHA MITU @ NIRANJAN BAL VS	S.K.LENKA VS	// BIDANASI /207 /2020 ()
308	ABLAPL/0013059/2020	STATE OF ODISHA MANU NAIK VS	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /213 /2019 ()
309	ABLAPL/0013060/2020	STATE OF ODISHA KANHEI KUMAR SETHY VS	SAMBEET PATTANAYAK VS	// NIMAPADA /163 /2020 ()
310	ABLAPL/0013061/2020	STATE OF ODISHA KHEN ABDUL REEZWAN UI HAQUE VS	SAPAN KUMAR LENKA VS	// LAXMISAGAR P.S. /240 /2020 ()
311	ABLAPL/0013062/2020	STATE OF ODISHA PRATAP PRADHAN VS	PRAMODA KUMAR MISHRA VS	// AUL /204 /2020 ()
312	ABLAPL/0013063/2020	STATE OF ODISHA SOMANATH DAS VS	SARAT KUMAR JENA VS	// KHALLIKOTE /403 /2020 ()
313	ABLAPL/0013064/2020	STATE OF ODISHA SARAT CHANDRA MOHARANA VS	B.K.NAYAK VS	// PIPLI /293 /2020 ()
314	ABLAPL/0013065/2020	STATE OF ODISHA ANIA CHHUA @ ANANTA KHATUA VS	JAYANTA KU. MAJHI VS	// BALASORE TOWN /225 /2020 ()
315	ABLAPL/0013066/2020	STATE OF ODISHA MOTILAL BEHERA VS	ANANTA PRASAD MISHRA VS	// SPL.TASK FORCE /3 /2019 ()
316	ABLAPL/0013067/2020	STATE OF ODISHA SUSHIL KUMAR PATEL VS	ANANTA PRASAD MISHRA VS	// MAHULPALI /164 /2020 ()
317	ABLAPL/0013068/2020	STATE OF ODISHA RANJIT @ RANJIT KUMAR SAHOO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// BIDANASI /230 /2020 () //

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### FILING REPORT AS ON :21/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0013069/2020	HAREKRUSHNA JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MARINE KASIA /62 /2020 () //
319	ABLAPL/0013070/2020	RAVUNI SUBHRAMANYAM VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAYK VS	MATHILI /133 /2020 () //
320	ABLAPL/0013071/2020	SHUKADEB DAS VS STATE OF ODISHA	B.S.DASPARIDA VS	JALESWAR /329 /2020 () //
321	ABLAPL/0013072/2020	KISHORIMANI SAHU @ KESHARI @ KISHORI VS STATE OF ODISHA	SALUYA KUMAR RAGADA VS	REAMAL /84 /2019 () //
322	ABLAPL/0013073/2020	DEBASIS PANDA VS STATE OF ODISHA	PRADIPTA VARMA VS	/ /0 () //
323	ABLAPL/0013074/2020	CHANDRAPRAVA SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /278 /2020 () //
324	ABLAPL/0013075/2020	ASWINI DEHURI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /189 /2020 () //
325	ABLAPL/0013076/2020	KESHAB MAHARANA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /159 /2020 () //
326	ABLAPL/0013077/2020	HASINA PARWEEN @ PAREWEEN VS STATE OF ODISHA	DIPTI REKHA NANDA VS	DARGHA BAZAR /13 /2017 () //
327	ABLAPL/0013078/2020	DEBI PRASAD DAS VS STATE OF ODISHA	S.K.NAYAK -2 VS	BANSADA /175 /2020 () //
328	ABLAPL/0013079/2020	PRANABANDHU SETHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ULLUNDA /24 /2020 () //
329	ABLAPL/0013080/2020	RABI NAYAK	A.K.SARANGI	BARAMBA /186 /2020

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**FILING REPORT AS ON :21/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0013081/2020	SANTOSH KUMAR MARTHA @ LALA	S.PATI	AIR FIELD P.S. /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0013082/2020	RINKU @ RAKESH PRADHAN	SUSANTA KUMAR BARAL	KHUNTUNI /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0013083/2020	ROCKY CHAND SENAPATI @ ROCKY SENAPATI	MOTIRMAYA SAHOO	CAPITAL P.S. /381 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0013084/2020	KHIROD KUMAR CHAKRA	B.K.PARDHI	SIMULIA /149 /2012
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0013085/2020	NASIM AHMED	B.K.PARDHI	SIMULIA /149 /2012
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0013086/2020	DAVID JOHNSON SUNA	ARIJEET MISHRA	JEYPORE TOWN /270 /2017
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0013087/2020	KSHIR SAGARA KARE @ KSHIRODRA KARE	G.N.SAHOO	PADAMPUR /170 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0013088/2020	ABDUL RAZAK	BIKRAM CHANDRA GHADAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0013089/2020	KANHU @ DEBADUTTA MAHALIK	S.P.DASH	SORO /298 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0013090/2020	PABITRA ROURAY	DIPTI RANJAN BHOKTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0013091/2020	DILLIP MALLIK	S.K.LENKA	GOBINDAPUR /96 /2020
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	ABLAPL/0013092/2020	STATE OF ODISHA DUNGA BEHERA VS	SARBESWAR SAHOO VS	// SATYABADI /114 /2019 ()
342	ABLAPL/0013093/2020	STATE OF ODISHA RAJU KHORA VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()
343	ABLAPL/0013094/2020	STATE OF ODISHA RAGHUNATH PANGI @ KUNA VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()
344	ABLAPL/0013095/2020	STATE OF ODISHA RAYEES AHMED QURESHI VS	BHARAT JALLI VS	// REAMAL /179 /2020 ()
345	ABLAPL/0013096/2020	STATE OF ODISHA DHANIRAM BARIK VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /49 /2020 ()
346	ABLAPL/0013097/2020	STATE OF ODISHA KANHU CHARAN PRADHAN VS	BHARAT JALLI VS	// CHANDAPUR /105 /2020 ()
347	ABLAPL/0013098/2020	STATE OF ODISHA SANJEEV PANDA VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
348	ABLAPL/0013099/2020	STATE OF ODISHA ITISHREE BEHERA VS	CHITTA RANJAN SAHU VS	// BIDANASI /207 /2020 ()
349	ABLAPL/0013100/2020	STATE OF ODISHA ALOK KUMAR FATESINGH VS	S.K.BHANJADEO VS	// / /0 ()
350	WPC(OA)/0001869/2019	STATE OF ODISHA BASUDEV TANGI VS	M/S.ANIL KUMAR DAS VS	// / / ()
351	WPC(OA)/0001870/2019	STATE OF ODISHA PREMSINGH MAJHI VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// / / () //

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**FILING REPORT AS ON :21/10/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WPC(OA)/0001871/2019	UGRASAN MAJHI VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
353	WPC(OA)/0001873/2019	KRUPASINDHU SIDAR VS STATE OF ODISHA	VS	// 0 //
354	WPC(OA)/0001874/2019	KARTIK SAHU VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //



# ORISSA HIGH COURT

MISC CASES FILED on :21/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	37/2020 OTAPL/14/2020	COMMISSIONER OF CUSTOMS,BHUBANESWAR-MP	TUSHAR KANTI SATAPATHY
2	38/2020 OTAPL/14/2020	COMMISSIONER OF CUSTOMS,BHUBANESWAR-MP	TUSHAR KANTI SATAPATHY
3	39/2020 OTAPL/14/2020	COMMISSIONER OF CUSTOMS,BHUBANESWAR-MP	TUSHAR KANTI SATAPATHY
4	62/2020 LAA/22/2020	UNION OF INDIA-MP	PARESH KUMAR SAHOO
5	63/2020 LAA/23/2020	UNION OF INDIA-MP	PARESH KUMAR SAHOO
6	90/2020 RFA/94/2012	SILPA KHANDELWAL-MP	M/S. A.K.NATH
7	113/2020 CMAPL/242/2020	ABHIMANYU JENA-MP	SANJIB MOHANTY
8	115/2020 MATA/101/2020	ANUPAMA PRADHAN-MP	SURESH KUMAR PANDA
9	171/2020 TRP(C)/174/2020	ADITYA KUMAR SARANGI-MP	RAJESH KUMAR MAHAPATRA
10	172/2020 TRP(C)/175/2020	KABITARANI ROUT-MP	PRAVAT KUMAR MOHANTY
11	173/2020 TRP(C)/176/2020	BABITA BEHERA-MP	DEBASISH SAMAL
12	189/2020 CRLMP/1307/2020	RAMESH CHANDRA RATH-MP	PRANAB GHOSE
13	190/2020 CRLMP/1313/2020	SURESH BARIK @ BIBHAR-MP	SUSHANTA KUMAR PRADHAN
14	190/2020 RPFAM/119/2020	HARISCHANDRA GIRI-MP	PRAMOD KUMAR JENA
15	410/2020 RSA/261/2016	SANKAR BARAL-MP	M/S.MAHESWAR MOHANTY
16	476/2020 CRLREV/419/2020	SANTOSH KUMAR PANDA-MP	DEEPALI MAHAPATRA
17	477/2020 CRLREV/419/2020	SANTOSH KUMAR PANDA-MP	DEEPALI MAHAPATRA
18	478/2020 CRLREV/420/2020	RAMA CHANDRA MEHER-MP	DEBARAJ MOHANTY
19	479/2020 CRLREV/420/2020	RAMA CHANDRA MEHER-MP	DEBARAJ MOHANTY
20	496/2020 RVWPET/311/2020	PABITRA MOHAN PANIGRAHY-MP	AMIT PRASAD BOSE
21	497/2020 RVWPET/311/2020	PABITRA MOHAN PANIGRAHY-MP	AMIT PRASAD BOSE
22	567/2020 CMP/583/2020	KARIO ORAM-MP	MANORANJAN MOHAPATRA
23	568/2020 CMP/544/2020	KANGALI KHATEI-MP	MAHESWAR MOHANTY
24	569/2020 CMP/586/2020	ABHIMANYU GURU-MP	H.N.MOHAPATRA
25	570/2020 CMP/966/2018	KALANDI NAYAK-MP	M/S.S.C.ACHARYA
26	571/2020	KRUSHNA CHANDRA PARIDA-MP	BIBEKANANDA BHUYAN

27	CMP/588/2020 664/2020 FAO/124/2011	KESHAB CH.BEHERA-MP	M/S.SAMEER K.DAS
28	966/2020 ABLAPL/12793/2020	LATARANI NAYAK-MP	PIYUSH KUMAR MISHRA
29	1013/2020 CRLMC/1501/2020	SUBRAT KUMAR MALIK-MP	SANGRAM KU. DAS
30	1014/2020 CRLMC/1504/2020	GYANA RANJAN MISHRA-MP	SUBASH CH. PUSPALAKA
31	1015/2020 CRLMC/1505/2020	LITAN @ LITUN PATTNAYAK @ PATTNAIK-MP	B.B.ROUTRAY
32	1016/2020 CRLMC/1506/2020	SANTOSH PUNDI-MP	B.B.ROUTRAY
33	1032/2020 BLAPL/1311/2020	ANIL MAKAR-MP	SURYA N. SATPATHY
34	1040/2020 CRLA/541/2020	SAMBRA MARANDI-MP	MANOJ KUMAR PANDA
35	1041/2020 CRLA/541/2020	SAMBRA MARANDI-MP	MANOJ KUMAR PANDA
36	1189/2020 MACA/703/2020	HARISH DAS-MP	DHANANJAYA MUND
37	1379/2020 WA/619/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
38	1380/2020 WA/620/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
39	1381/2020 WA/621/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
40	1382/2020 WA/622/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
41	12535/2020 WP(C)/28692/2020	SAROJ KUMAR BARIK-MP	RANJIT KUMAR CHOUDHURY
42	12536/2020 WP(C)/28693/2020	AKSHYA KUMAR PARIDA-MP	KISHORE KUMAR MISHRA
43	12537/2020 WP(C)/28694/2020	MADHUSUDAN SAHOO-MP	RANJIT KUMAR CHOUDHURY
44	12538/2020 WP(C)/28696/2020	RAULA PAIKARAY-MP	RANJIT KUMAR CHOUDHURY
45	12539/2020 WP(C)/28697/2020	DEBASISH NAYAK-MP	NIRMAL CHANDRA DAS
46	12540/2020 WP(C)/28698/2020	GYANENDRA KUMAR SATPATHY-MP	RANJIT KUMAR CHOUDHURY
47	12541/2020 WP(C)/28700/2020	DINABANDHU PATEL-MP	SIDHARTHA DAS
48	12542/2020 WP(C)/20134/2020	GANJAM DISTRICT OTHOPADECIALLY HANDICAPPED WELFARE ASSOCIATION-MP	MANJRESA SARKAR
49	12543/2020 WP(C)/9600/2019	MINAKHI MOHAPATRA @ NAYAK-MP	M/S.SATYABRATA MOHANTY
50	12544/2020 WP(C)/28703/2020	SHIV SHANKAR SAHU-MP	SOUMYA RANJAN DAS
51	12545/2020 WP(C)/23680/2020	BIJAY KUMAR NAYAK-MP	DILLIP KUMAR MOHAPATRA
52	12546/2020 WP(C)/2320/2012	UNION BANK OF INDIA-MP	M/S N.R.ROUTRAY
53	12547/2020 WP(C)/23284/2019	UNION OF INDIA-MP	m/s nirmal ranjan routray,smt j.pradhan,t.k.choudhury,s.k.mol
54	12548/2020 WP(C)/28706/2020	BACHHAKALPA SANSKRIT VIDYALAYA, DAHIPUR-MP	GYANESWAR SATPATHY
55	12549/2020 WP(C)/28711/2020	BISWA KALYAN BHUYAN-MP	R.ACHARY
56	12550/2020 WP(C)/28715/2020	AJAY KUMAR BEHERA-MP	OMKAR DEVDAS
57	12551/2020 WP(C)/28717/2020	GAJENDRA NATH SAHU-MP	SANGRAM SENAPATI

58	12552/2020 WP(C)/28718/2020	SUNITI CHADHURY-MP	BIREN SANKAR TRIPATHY
59	12553/2020 WP(C)/28727/2020	NABIN KUMAR MISHRA-MP	N.K.SAHU
60	12554/2020 WP(C)/28728/2020	SHIBA PRASAD DAS-MP	L.BHUYAN
61	12555/2020 WP(C)/4582/2020	BHUSHAN ENERGY LTD.-MP	M/S.SARADA P.SARANGI
62	12556/2020 WP(C)/28734/2020	SRI RADHAMOHAN MAHAPRAVU AND SRI RADHA DAMODAR MAHAPRAVU-MP	OPD.KR.BHAKTIPATRA
63	12557/2020 WP(C)/10497/2020	SATYAPRIYA SAMANTARAY-MP	RAMAKANTA SAHOO
64	12558/2020 WP(C)/28567/2020	SANJAYA KUMAR MAHALIK @ SANJAYA MAHALIK-MP	AMIT KUMAR NATH
65	12559/2020 WP(C)/26899/2020	M/S. KAMALA AGENCIES-MP	PRAFULLA KUMAR RATH
66	12560/2020 WP(C)/28737/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
67	12561/2020 WP(C)/28736/2020	DHIRENDRA KUMAR PRUSTY-MP	RAMAKANTA NAYAK
68	12562/2020 WP(C)/28739/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
69	12564/2020 WP(C)/28741/2020	JAYAKRUSHNA DAS-MP	SHIVSANKAR MOHANTY
70	12565/2020 WP(C)/25329/2020	JINDAL STEEL AND POWER LIMITED-MP	GOBARDHAN PUJARI
71	12566/2020 WP(C)/28747/2020	MANAGOBINDA PANIGRAHI-MP	ANANTA NARAYAN PATTANAYAK
72	12567/2020 WP(C)/14077/2020	GOPINATH DAS-MP	J.K.KHANDAYATRAY
73	12568/2020 WP(C)/28749/2020	MAHENDRA PRADHAN-MP	PRAJIT KUMAR PRADHAN
74	12569/2020 WP(C)/14541/2015	NARENDRA BHOE @ JHANKAR-MP	M/S.RABINDRA KU.PRUSTY
75	12570/2020 WP(C)/14540/2015	NARENDRA BHOE @ JHANKAR-MP	M/S.RABINDRA KU.PRUSTY
76	12571/2020 WP(C)/28752/2020	DILLIP@DILLIP KUMAR SAHU-MP	PRAJIT KUMAR PRADHAN
77	12573/2020 WP(C)/28756/2020	BIGYAN KUMAR SHARMA-MP	SUDEEPTA KUMAR SINGH
78	12574/2020 WP(C)/7977/2012	JAGANNATH TRANSPORT-MP	M/S.A.K.NANDA
79	12575/2020 WP(C)/7978/2012	JAGANNATH TRANSPORT-MP	M/S.A.K.NANDA
80	12576/2020 WP(C)/28760/2020	MANJUBALA SINGH-MP	GOPINATH SETHI
81	12577/2020 WP(C)/14116/2020	M/S.ORES INDIA PRIVATE LIMITED-MP	SARADA P.SARANGI
82	12579/2020 WP(C)/21859/2020	SRUTI RANJAN RAY-MP	ASIT KUMAR CHAUDHURY
83	12580/2020 WP(C)/28763/2020	DR. GOPAL CHANDRA MITRA-MP	DILLIP KUMAR PRADHAN
84	12581/2020 WP(C)/28765/2020	LOWER INDRA BISTHAPITA SAHAYATA SAMITI-MP	SABYASACHI MISHRA
85	12582/2020 WP(C)/26466/2020	BHARATIYA BIKASH PARISAD-MP	SUSANTA KUMAR JETHY
86	12583/2020 WP(C)/14116/2020	M/S.ORES INDIA PRIVATE LIMITED-MP	SARADA P.SARANGI, JAGANATH PATNAIK
87	12585/2020 WP(C)/9733/2020	SRINIBASH PRADHAN-MP	NIRMAL CHANDRA ROURAY
88	12586/2020 WP(C)/28774/2020	M/S. GANAPATH HOMEO MISCELLANY-MP	BASUDEV MISHRA
89	12587/2020	ANUPAMA KAR @ PANDA-MP	PRASANNA KUMAR PARHI

90	WP(C)/21088/2020 12588/2020	CHANDRAKANTI PANDA-MP	MAHES DAS
91	WP(C)/28776/2020 12589/2020	SRINIBAS MOHAPATRA-MP	MANASI MOHAPATRA
92	WP(C)/13391/2019 12590/2020	M/S.PANDA INFRAPROJECT LIMITED-MP	DEBENDRA KUMAR DWIBEDI, D.N.MISRA
93	WP(C)/17163/2020 12591/2020	MAHAMMAD SALIM-MP	SAUMYA RANJAN PRADHAN
94	WP(C)/28780/2020 12592/2020	MINATI MISHRA-MP	DILLIP KUMAR MOHAPATRA
95	WP(C)/28782/2020 12593/2020	RAMESH CHANDRA DALAI-MP	DINABANDHU NAYAK
96	WP(C)/28784/2020 12594/2020	RAMESH CHANDRA DALAI-MP	DINABANDHU NAYAK
97	WP(C)/28784/2020 12595/2020	NITYANANDA BALA-MP	SUMITRA MOHANTY
98	WP(C)/28792/2020 12596/2020	MAA BARABHUJA TIMBER DEPOT-MP	TUNA SAHU
99	WP(C)/28793/2020 12597/2020	MALAYA KUMAR SAMAL-MP	SUBIR PALIT
100	WP(C)/28796/2020 12598/2020	MALAYA KUMAR SAMAL-MP	SUBIR PALIT
101	WP(C)/28797/2020 12599/2020	MALAYA KUMAR SAMAL-MP	SUBIR PALIT
102	WP(C)/28797/2020 12600/2020	BISESWAR TUDU-MP	BIMBISAR DASH
103	WP(C)/22312/2020 12601/2020	SAZID KHAN-MP	R.K.PATTANAIK
104	WP(C)/28826/2020 12602/2020	LAXMAN NAIK-MP	PRAFULLA KU KAR
105	WP(C)/28831/2020 12603/2020	SURENDRA NATH PRADHAN-MP	S.P.DAS
106	WP(C)/28832/2020 12604/2020	SATYAPRAKASH PANDA-MP	SIDHARTH SHANKAR PADHY
107	WP(C)/28830/2020 12605/2020	SURATHA JENA-MP	AKASH BHUYAN
108	WP(C)/28836/2020 12606/2020	STATE OF ODISHA-MP	BHARAT CHANDRA BEHERA( ADDL. GOVT. ADVOCATE)
109	WP(C)/28838/2020 12607/2020	NEW JEEVAN BIMA NAGAR FLAT OWNERS WELFARE SOCIETY-MP	SUBHIV PRASAD DAS
110	WP(C)/28843/2020 12608/2020	DILLIP KUMAR GURU-MP	BISWAJIT PASAYAT
111	WP(C)/28846/2020 12609/2020	LAXMIPRIYA SAHOO-MP	T.K.J.SAMANTA
112	WP(C)/28769/2020 12610/2020	RANJAN KUMAR PATRO-MP	SUSANTA KUMAR JETHY
113	960/2020	AJAYA PARIDA-MP	
114	ABLAPL/1328/2020 961/2020	TAJUDDIN @ TAJUDIN KHAN-MP	
115	ABLAPL/5353/2020 962/2020	DURGA CHARAN SWAIN @ MITU SWAIN-MP	
116	ABLAPL/10218/2020 963/2020	MAHESWAR DAS-MP	
117	ABLAPL/2124/2020 964/2020	SADASIBA MANGARAJ @ SIBA SUNDARA MANGARAJ-MP	
118	ABLAPL/10527/2020 965/2020	PRAFULLA NISHANK-MP	
119	ABLAPL/10606/2020 1190/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	
120	MACA/180/2020 12563/2020	DHANESWAR SAHOO-MP	
	WP(C)/12465/2020		

121	12572/2020 WP(C)/27499/2020	BINAYA KUMAR PRADHAN-MP
122	12578/2020 WP(C)/26185/2020	DR.NIHAR RANJAN MISHRA-MP
123	12584/2020 WP(C)/25151/2020	ABHAY KUMAR MALLA-MP